

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00634/2019

DATED THIS THE 31ST DAY OF DECEMBER, 2019

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Srinath Sastry, Chief Cameraman (Retd),
Aged about 63 years,
S/o S N S Sastry,
R/o S-4, V G Enclave,
1st Main Road,
Chikkallasandra,
Bangalore-560 061.

...Applicant

(By Advocate Shri.N Obalappa)

Vs.

1. Union of India,
Represented by Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi-110 001.

2. The Director General,
Film Division, Min. of I & B,
24, Dr.G.Deshmukh Marg,
Mumbai-400 026.

3. The Director,
SRPC Film Division,
F & E Wing, Kendriya Sadan,
Koramangala,
Bengaluru-560 034.

...Respondents

(By Shri.V N Holla, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K B SURESH, MEMBER (J)

Reply filed but the learned counsel for the applicant files a memo seeking that he may be allowed to withdraw the OA with liberty to file an amended OA. Allowed. Liberty granted. OA is disposed of as withdrawn. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

/rsh/

**(DR K B SURESH)
MEMBER (J)**

Annexures referred to by the applicant in OA No.170/00634/2019

- Annexure A1: Copy of the letter dated 07.10.1985
Annexure A2: Copy of the Standard pay scales of 4th CPC to 6th CPC
Annexure A3: Copy of the order No.A-12034/3/86-RC New Delhi dated 17.01.1988
Annexure A4: Copy of the Office Order dated 24.07.1998
Annexure A5: Copy of the DOPT OM dated 09.08.1999
Annexure A6: Copy of the DOPT OM dated 10.02.2000
Annexure A7: Copy of the DOPT clarification dated 18.07.2001
Annexure A8: Copy of the Order dated 17.02.2009
Annexure A9: Copy of the DOPT OM dated 19.05.2009
Annexure A10: Copy of the OM dated 13.11.2009 merger of pay scales
Annexure A11: Copy of the Order dated 31.08.2010.
Annexure A12: Copy of the COPT clarification on FAQ dated 09.09.2010
Annexure A13: Copy of the order dated 13.12.2010
Annexure A14: Copy of the Order dated 04.01.2012
Annexure A15: Copy of the order dated 03.01.2013
Annexure A16: Copy of the Letter dated 08.10.2014
Annexure A17: Copy of the Order dated 24.02.2016.
Annexure A18: Copy of the applicant's representation dated 15.05.2017.

Annexures referred to by the respondents

- Annexure R1: Copy of the letter dated 24.07.2019
Annexure R2: Copy of the Order dated 22.10.2010.
Annexure R3: Copy of the order dated 21.11.2011.